

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5075  
ANSWERED ON:26.04.2002  
TAXES PENDING AGAINST FIVE STAR HOTELS  
NAMDEO HARBAJI DIWATHE;PUTTASWAMY GOWDA

**Will the Minister of FINANCE be pleased to state:**

to the reply given to Unstarred Question No. 6078 dated August 31, 2001 regarding Income Tax raids on Hotels and state:

- (a) whether the Government have not yet realized the taxes dues from a number of five star hotels including the NIKKO hotel in New Delhi;
- (b) if so, whether the Government have scrutinized the previous years documents of these hotels in order to realise the tax dues from these Hotels; and
- (c) if so, the outcome thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN).

(a),(b)&(c): Assessment of undisclosed income in case of NIKKO Hotel, New Delhi on basis of search conducted on 21.11.2000 is in progress. Same shall be completed within statutory time limit of two years after scrutinising the record. Tax shall be collected thereafter.